

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA- 209 of 2011 & IA- 210 of 2011 in
D.F.R. No. 1355 of 2011

Dated: 14th September, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Vegan Inc.Appellant (s)
Versus

Maharashtra Electricity Regulation Comm. & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Mr. Jayesh Gaurav &
Mr. Pawan Upadhyay

ORDER

IA No. 209 of 2011
(Application for waiver of fee)

Issue notice to the Respondents returnable on 20.09.2011. Dasti service is permitted.

Post the matter on **20.09.2011.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS